

Counsellor and the Chief Minister and finalised in consultation with the Government of India. In important matters it will be open to the Counsellor to ask for a reference being made to the Government of India in the event of a difference of opinion.

Shri Hukam Singh: May I know how many occasions there were when the Counsellor made a reference to the Government of India in the States Ministry due to a difference of opinion between the Counsellor and the poular Ministry of P.E.P.S.U.?

Dr. Katju: I cannot give statistics relating to the past years.

Shri Hukam Singh: I only want statistics about the P.E.P.S.U. Ministry after the popular Ministry had been set up within the last two months.

Dr. Katju: There may have been one or two occasions.

Shri A. M. Thomas: What are the States in which Counsellors have been appointed?

Dr. Katju: B Class States.

Shri A. M. Thomas: All the B Class States?

Dr. Katju: Counsellors have been appointed in B Class States. In some, they have not yet been appointed and in others they have been.

Shri A. M. Thomas: Sir, I wish to have a definite answer. What are the States in which Counsellors have been appointed?

Dr. Katju: Counsellors have been appointed in Saurashtra; Rajasthan; Madhya Bharat—the gentleman who was appointed has gone on leave—; and in Hyderabad. There has not been anyone so far in Travancore-Cochin.

Shri P. T. Chacko: May I know whether any State is exempted from the operation of Article 371?

Dr. Katju: Mysore.

Shri P. T. Chacko: May I know whether any other State applied for exemption?

Dr. Katju: It is difficult to answer that question with a "Yes" or "No". Some discussions are going on.

Shri N. S. Nair: May I know whether the Government is prepared to fulfil the undertaking given on the floor of the House during the time of framing the Constitution regarding Travancore-Cochin in regard to its exemption from Article 371?

Dr. Katju: I am not aware of any particular undertaking of that type.

Dr. Jaisoorya: Are the requests of these Counsellors like those of the old British Residents, equivalent to commands?

Dr. Katju: Not at all.

Dr. Jaisoorya: Is it a fact that the Director-General of Police and the Chief Secretary cannot be appointed without the consent of the Counsellor and the States Ministry?

Dr. Katju: That may have been so in the past. We propose to revise the whole procedure and the whole procedure is under consideration.

Shri Velayudhan: May I know whether there was any proposal to appoint a Counsellor in the State from which I come and whether it was dropped because of the agitation?

Mr. Speaker: Order, order. It need not be replied to.

Shri Radhelal Vyas: May I know whether any of the States in which Counsellors have been appointed have requested the Government of India to exempt them from the operation of Article 371?

Dr. Katju: I have already ventured to say that there are numerous requests, but request-making is one thing and discussion is quite another.

B.C.G. VACCINATION SCHEME

*38. **Dr. Ram Subhag Singh:** Will the Minister of Health be pleased to state the names of the States, where B.C.G. vaccination scheme is being carried out?

The Minister of Health (Rajkumari Amrit Kaur): B. C. G. vaccination is being carried out in all the States except Coorg, Bilaspur, Tripura and the Andamans. In the former three States also the programme is expected to start shortly.

Dr. Ram Subhag Singh: May I know the approximate number of persons who have been given B.C.G. vaccination so far?

Rajkumari Amrit Kaur: I think in the neighbourhood of 2½ millions.

सेठ गोविन्द दास : इस सम्बन्ध में क्या सरकार के पास हर राज्य से कोई रिपोर्ट आती है और यदि आती है तो कितने महीनों में ?

[Seth Govind Das: Does the Government receive in this connection any report from each State and if so, after how many months.]

राजकुमारी अमृत कौर : रिपोर्ट्स तो मेरे पास आती रहती हैं, लेकिन मेरे लिये यह कहना मुश्किल है कि कितने महीनों में आती है। लेकिन जहां जहां बी० सी० जी० वैक्सिनेशन होते हैं, वहां से मालूम होता है कि कितनों को वैक्सिनेट किया गया है। और जहां हम फालो अप कर सकते हैं वह भी किया जाता है।

[**Rajkumari Amrit Kaur:** Reports I do receive but it is difficult for me to say after how many months they are received. The number of persons who are given B. C. G. Vaccination is made known from the places where they are vaccinated. We also follow up wherever we can.]

Shri B. Das: Is it necessary that the hon. Minister also should reply in Hindi when she speaks English so well?

Mr. Speaker: I think the choice is hers, and besides, it is better that the use of Hindi is extended more and more. After all, Members have to learn Hindi which is the State language now.

EMERGENCY CHILDREN'S AID FUND

*39. **Shri Velayudhan:** (a) Will the Minister of Health be pleased to state how much progress had been made by the Emergency Children's Aid Fund in India in the year 1951?

(b) How many children were fed with milk in 1951?

(c) What is the total amount spent in 1951 for feeding the children in India?

The Minister of Health (Rajkumari Amrit Kaur): (a) There is no Emergency Children's Aid Fund in India. Presumably the hon. Member is referring to the health programmes initiated in this country with the help of the United Nations International Children's Emergency Fund. A statement giving particulars of U.N.I.C.E.F. programmes in India is placed on the Table of the House. [See Appendix I, annexure No. 12.]

(b) Milk was received for distribution between July 1950 and December 1951. The total number of feeds given with this milk amounted to about 11.24 millions.

(c) The total amount of milk used on the feeding of children was 8.8 million pounds. The total cost of this

milk to U.N.I.C.E.F. was \$184,290. The cost of transportation, storage and distribution was met by the State Governments to whom the milk was allotted. Particulars of expenditure incurred in this connection by the State Governments are not available.

Shri Velayudhan: May I know, Sir, whether the Government of India contribute anything for this Fund?

Rajkumari Amrit Kaur: We do not contribute anything to any particular fund; but we do make a contribution to the U.N.I.C.E.F. as an organisation.

Shri Velayudhan: May I know, Sir, whether any portion from this is utilised for the benefit of children of labourers in the factories?

Rajkumari Amrit Kaur: Yes. Children of factory labourers are fed.

Shri Dhulekar: Is U.N.I.C.E.F. supply distributed on population basis or on any other basis to different States?

Rajkumari Amrit Kaur: We make the distribution according to the demands from the States. I do not think it is done on the basis of population. Very often where there is distress in areas, for instance, like Bihar, Assam and Rayalaseema in Madras, we naturally send all that we have.

Shri Dhulekar: May I know how much money is distributed to each State?

Rajkumari Amrit Kaur: Money is not given; milk is given. The information that the hon. Member wants is in the statement appended to the answer. If he wants any more information, I shall be glad to supply it.

Shri Velayudhan: May I know whether Government have received any report regarding the misuse of this milk supply by certain States?

Rajkumari Amrit Kaur: Not only have we not received any report regarding its misuse; but we have received letters of gratitude for the milk that is being distributed.

Shri Sarangadhar Das: May I know, Sir, if this is powdered milk imported from America or fresh milk supplied from cows here?

Rajkumari Amrit Kaur: This milk comes from America; it could only be powdered.

Shri Sarangadhar Das: May I know if the quality of the powdered article is as good as fresh milk, or it is inferior?